Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 198 of 2010 & IA No. 278 of 2010 And Appeal No. 13 of 2010

Dated: 27th May, 2011 Present: Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice P.S. Datta, Judicial Member In the matter of: **Ispat Industries Limited** Appellant (s) Versus **Maharashtra State Electricity** Distribution Company Ltd. & Anr. ... Respondent (s) **Appeal No. 13 of 2010 Ispat Industries Limited** Appellant (s) Versus **Maharashtra State Electricity Distribution Company Ltd.** Respondent (s) Counsel for the Appellant (s): Mr. G Umapathy

Ms. Sudha Umapathy

Mr. S. Ram Subramaniam

Counsel for the Respondent (s): Mr. Abhishek Mita for R-1

Mr. Buddy A Ranganadhan

for R-2

ORDER

On the last date we had directed the Registry to tag appeal No. 42 of 2011 along with these two appeals. This is yet to be done. Accordingly, post the matter on 22.07.2011.

(Jusice P.S. Datta) Judicial Member (Rakesh Nath) Technical Member

PK/RKT